## National Company Law Tribunal Allahabad Bench Allahabad

## CP No. 102 (ND)/2011 TP15/397-398/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016.

NAME OF THE COMPANY: Sh, Paramjit Singh

Vs.

M/s Kashipur Rice Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature 1. PRABODH Kumar Advication PIL Bypeni 2. BAJRAZ

## <u>Order dated 4.8.2016</u>

## Sh. Paramjit Singh vs.M/s Kashipur Rice Mills Pvt Ltd

Learned Counsel for petitioner is present and respondent is absent. It appears from the record that Hon'ble High Court Bench at Lucknow in the Company Appeal ordered stayed of an orders of CLB dated 08.09.2011. Subsequently, the Ld. Judicial Member of the then CLB has ordered for listing of the matter for hearing. However, the Bench wants to know and confirm about the status of the Company Appeal pending before the High Court at Lucknow Bench.

Let a notice be sent to respondent to appear on 13.09.2016 and inform the Bench about the status of the company appeal and submit arguments, if there is no hurdle otherwise on account of pendency of Company Appeal.

List the matter on 13.09.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 04.08.2016